

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1137/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

State Bank Of India.

V/s.

Jyoti Structures Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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3) MR. DHANANJAY  
KUMAR, MS. SALONI  
KAPADIA, MR. ANUSH  
HATKAR i/by  
M/S. CYRIL AHARCHAND  
MANGALDAS ADVOCATE  
FOR APPLICANT

S. H. R.

4) Adv. AMIT VYAS, a/w  
Adv. ROHAN MATHUR i/b  
VERTICES PARTNERS  
FOR RESPONDENTS

Rohan Mathur

ORDER

CP No. 1137/I&BP/NCLT/MB/MAH/2017

This Company Petition is admitted, vide separate Order.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)